

26.11.2002

Hon'ble Mr. Justice R.R.K. Trivedi - VC
Hon'ble Maj. Gen. K.K. Srivastava - AM

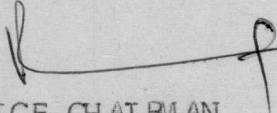
We have heard Shri K.K. Tripathi for the applicant and Shri P. Srivastava holding brief of Shri S. Chaturvedi, counsel for the respondents.

By this application, the applicant has prayed to punish the respondents for wilful disobedience of the order of this Tribunal dated 4.12.2002, passed in O.A. No. 563/1995.

The direction was to consider the claim of the applicants for appointment as E.D. Packer and E.D. Stamp Vendor or any other E.D. post for which the applicants applied and their claim shall not be ignored on the basis that their names were not forwarded by Employment Exchange.

Both the counsel accept that the selection has not been completed. In the circumstances, the occasion for consideration of the claim of the applicants has not yet come and the applicants cannot say that they have ~~not~~ been ignored. ~~inasmuch as~~ no contempt has been made out. Application is rejected. Notices are discharged. No order as to costs.


MEMBER (A)


VICE CHAIRMAN

psp.